# West Bengal Act II of 1952

#### THE WEST BENGAL APPROPRIATION (VOTE ON ACCOUNT) ACT, 1952.

[Passed by the West Bengal Legislature.]

Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th March, 1952.]

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1952-53.

Whereas it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1952-53:

It is hereby enacted as follows:-

- 1. This Act may be called the West Bengal Appropria- Short title. tion (Vote on Account) Act, 1952.
- From and out of the Consolidated Fund of West Bengal there may be withdrawn sums not exceeding those specified in column 2 of the Schedule amounting in the aggregate to the sum of thirty-one crores, four lakhs, five thousand, one hundred and one rupees towards defraying the several charges which will come in course of payment during the financial year 1952-53.

Withdraw-31,04,05,101 from and out of the Consolidated Fund of West Bengal for the finan-cial year 1952-53.

The sums authorised to be withdrawn from and out Appropriaof the Consolidated Fund of West Bengal by this Act shall tion. be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

#### SCHEDULE.

(See sections 2 and 3.)

1		2		
	Sums not exceeding			
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.	
	Rs.	Rs.	Rs.	
4—Taxes on Income other than Corporation Tax	 1,48,000		1,48,000	
7—Land Revenue	 17,75,000		17,75,000	
8—State Excise Duties	 17,00,000		17,00,000	
9—Stamps	2,28,000		2,28,000	
10—Forest	 21,00,000		21,00,000	

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	Sums not exceeding		
entition required by the factor while from the de			
Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
		Rs.	Rs.
11—Registration	7,60,000		7,60,000
12—Charges on account of Motor Vehicles Acts		2,25,000	2,25,000
13—Other Taxes and Duties	6,50,000	••	6,50,000
G—Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
17—Interest on works for which Capital Accounts are kept		u	
XVII—Irrigation—Working expenses	9,87,000		9,87,000
18—Other Revenue Expenditure financed from Ordinary Revenues.	57,88,000		57,88,000
18(1)—Other Revenue Expenditure financed from Famine Insurance Fund.	i i		
H—Civil Works and Miscellaneous Public Improvement.			
51A—Interest on Capital Outlay on Multipurpose River Schemes.			
51B—Other Revenue Expenditure connected with Multi- purpose River Schemes.	95,000		95,000
CC—Capital Account of Irrigation, Navigation, Embankment and Drainage Works not charged to Revenue.			
68—Construction of Irrigation, Navigation, Embankment and Drainage Works.	17,000		17,000
HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	7,01,49,000		7,01,49,000
E—Debt Services.			
22—Interest on Debt and other obligations	1,000	20,000	21,000
23—Appropriation for Reduction or Avoidance of Debt			

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Salarie sur se si		Sums not exceeding			
Services and purposes.			Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
			Rs.	Rs.	Rs.
F— Civil Administration.			Date St. 1922.		
25—General Administration—General Admini	stration		97,45,000	3,50,000	1,00,95,000
27—Administration of Justice			32,53,600	11,22,000	43,75,000
28—Jails and Convict Settlements			-46,13,000		46,13,000
29—Police	•		2,56,36,000		2,56,36,000
30—Ports and Pilotage			3,12,000		3,12,000
36—Scientific Departments	<b>.</b> .•		40,000		40,000
37—Education			1,53,00,000		1,53,00,000
38—Medical	₩•		1,70,00,000	60,100	1,70,60,100
39—Public Health			48,41,000		48,41,000
40—Agriculture			93,12,000		93,12,000
71—Capital Outlay on schemes of Agricultument and Research outside the Revenue	ral Impr ue Accou	ove- int.	2,00,000	**	2,00,000
41—Vetĕrinary	•		7,95,000		7,95,000
42—Co-operation			8,50,000		8,50,000
43—Industries—Industries			15,43,000		15,43,000
43A—Caputal Outlay on Industrial Developme Revenue Account.	nt within	the	15,00,000		15,00,000
H—Civil Works and Miscellaneous Public In	nproveme	ents.		Interest Education	
52A—Other Revenue Expenditure connected w Schemes.	ith Elect	ricity	75,000		75,000
XLI—Receipts from Electricity Schemes—Wor	king exp	enses	2,17,000		2,17,000
HH—Capital Account of Civil Works and M Public Improvements charged to Reve	liscellane nue.	ous			,
53—Capital Outlay on Electricity Schemes Revenue.	met out	of	2,88,000	S	2,88,000
FF—Civil Administration—Capital Account no Revenue.	t charge	i to	See Hear		
72—Capital Outlay on Industrial Development Revenue Account.	outside	the	2,25,000		2,25,000

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1	Sums not exceeding		
- Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consoli- dated Fund.	Total.
	Rs.	Rs.	Rs.
HH—Capital Account of Civil Works and Miscellaneous Pubic Improvements not charged to Revenue.		and the	
81A—Capital Outlay on Electricity Schemes outside the Revenue Account. $\stackrel{\hookrightarrow}{\Rightarrow}$	13,76,000		13,76,000
F—Civil Administration.		11 (a.)	
43—Industries—Fisheries	6,24,000	•	6,24,000
43—Industries—Cinchona	13,28,000		13,28,000
47—Miscellaneous Departments	23,46,000		23,46,000
H—Civil Works and Miscellaneous Public Improvements.			
50—Civil Works	1,46,73,000	6,45,000	1,53,18,000
HH—Capital Account of Civil Works and Miscellaneous Public Improvements not charged to Revenue.			
81—Capital Account of Civil Works outside the Revenue Account.	1,01,73,000		1,01,73,000
J—Miscellaneous.			•
54—Famine	11,25,000		11,25,000
54B—Privy Purses and Allowances of Indian Rulers	71,000		71,000
55—Superannuation allowances and pensions	45,37,000	88,000	46,25,000
JJ-Miscellaneous Capital Account charged to Revenue.			
55A—Commutation of pensions financed from Ordinary Revenues.	8,00,000	20,000	8,20,000
JJ—Miscellaneous Capital Account not charged to Revenue			
83—Payments of commuted value of pensions		• • •	
J—Miscellaneous.			
56—Stationery and Printing	21,36,000	·	21,36,000
57—Miscellaneous—Miscellaneous	76,07,000	11,72,000	87,79,000
JJ-Miscellaneous Capital Account not charged to Revenue.			
82—Capital Account of other State Works outside the Revenue Account.	48,81,000		48,81,000

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1	2		
	Sums not exceeding		
Services and purposes.	Voted by the Legislative Assembly.	Charged or the Consoli dated Fund	- Total.
	Rs.	Rs.	Rs.
E-Debt Services.			
22—Interest on Debt and other obligations—Expenditure on displaced persons.			
I Missaul			
J-Miscellaneous.			
57—Miscellaneous—Expenditure on displaced persons	1,10,00,000	• 4	1,10,00,000
JJ - Miscellaneous Capital Account not charged to Revenue.	· ·		
82—Capital Account of other State Works outside the Revenue Account—Expenditure on displaced persons.	1,90,20,000		1,90,20,000
Deposits and Advances.			
Loans and Advances bearing interest—Loans and Advances to displaced persons.	1,75,00,000		1,75,00,000
M—Extraordinary Items.			
63—Extraordinary charges in India	1,45,00,000		1,45,00,000
64C—Pro-partition Payments	7,50,000		7,50,000
JJ Miscellaneous Capital Account not charged to Revenue.			
XLVIA—Receipts from Road Transport Scheme—Working expenses.	38,93,000		38,93,000
82B—Capital Outlay on Road Transport Scheme outside the Revenue Account.	27,61,000		27,61,000
85A—Capital Outlay on Schemes of State Trading	1		1
Public Debt.			
Floating Debt			
Loans from Union Government			
Deposits and Advances.			
Interest-free Advances	12,08,000		12,08,000
Loans and Advances bearing interest	42,51,000		42,51,000
		27 02 100	
Grand Total	30,67,03,001	37,02,100	31,04,05,101